NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI Dated: 02.09.2019 NOTICE

Take notice that the matters adjourned vide notice dated 27.08.2019 will be listed in the Court of Chairperson as indicated below:

S. No.	Case No.	Name of the Parties	Original Date of Hearing	Next Date of Hearing
1.	Comp. App. (AT) No. 350 of 2018	Surinder Mehta & Ors. Vs. Prime Meiden Ltd. & Ors. With	28.08.2019	20.09.2019
2.	Contempt Case (AT) No. 21 of 2018 in Comp. App. (AT) No. 397-399 of 2017	Surinder Mehta & Ors. Vs. Prime Meiden Ltd. & Ors. With	28.08.2019	20.09.2019
3.	Contempt Case (AT) No. 02 of 2019 in Comp. App. (AT) No. 397-399 of 2017	Surinder Mehta & Ors. Vs. Prime Meiden Ltd. & Ors.	28.08.2019	20.09.2019
4.	Transfer Original Petition (AT) (MRTP) No. 04/2017 (Old RTPE No. 176/1999) Part Heard	Bansi Lal Arora Trust &Ors. Vs. Skipper Towers Pvt. Ltd. &Anr. With	28.08.2019	21.10.2019
5.	Contempt Case (AT) (MRTP) No. 05/2017 InTransfer Original Petition (AT) (MRTP) No. 04/2017 (Old Contempt Application No. 02 /2017 in Old RTPE No. 176/1999)	Bansi Lal Arora Trust &Ors. Vs. Skipper Towers Pvt. Ltd. &Anr.	28.08.2019	21.10.2019
6.	Transfer Original Petition (AT) (MRTP) No. 02 of 2017 (Old Compensation Application No. 51 of 2000)	Macedon Indo Austrian Ventures Pvt. Ltd. Vs. New Standard Engineering Co. Ltd.	28.08.2019	21.10.2019
7.	Competition App. (AT) No. 40 of 2018	Ultratech Cement Ltd. Vs. Competition Commission of India With	28.08.2019	17.10.2019

8.	Competition App. (AT)	Ultratech Cement Ltd.	28.08.2019	17.10.2019
	No. 41 of 2018	Vs.		
		Competition Commission of India		

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